

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**Appeal. No. 424/252/ND/2018**

**SECTION OF THE COMPANIES ACT, 2013: 252**

**In the matter of:**

**M/s LA Saison Hotels Chandigarh Pvt. Ltd.**

**.....Appellant**

**VS.**

**Registrar of Companies**

**.....Respondent**

**Order delivered on 8.8.2018**

**Coram: Shiv Ram Bairwa, Registrar**

For Appellant (s) : None Appeared

For Respondent(s) : Ms. Kusum Yadav, Company Prosecutor

For Income Tax Department : Shri Adyushmaan Vatsyayana, Advocate on behalf of Shri Deepak Ananad, Jr. Standing counsel for ITD

**ORDER**

The Income Tax Department has filed reply to the appeal vide diary no. 8356 dated 8.8.2018.

No reply has been filed by the ROC.

The Registrar of Companies is directed to file reply to the appeal before next date of hearing.

List the matter on 29.8.2018.

**Sd/-**  
**(Shiv Ram Bairwa)**  
**Registrar**